

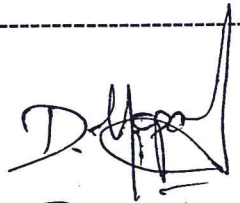
(3)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/187/2016  
NAME OF THE PETITIONER(S) : T.P. Balamurugan  
NAME OF THE RESPONDENT(S) : M/s Ponny Retail's Private Limited and 5 others  
UNDER SECTION : 397/398, 237, 235

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	D. Gopal	Counsel for R3 to R6	
2.	Rajasekhar VK	Counsel for R Petitioner.	Rajasekhar.
3.	Ch. Balamurugan	Counsel for R2	J. Balamurugan

**ORDER**

Counsels for both the parties are present and submitted that the settlement is not possible. Therefore, matter may be taken up for final hearing and prayed for time. At request, time is enlarged. Put up on **23.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk